## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:3830 ANSWERED ON:14.12.2009 TRADE AGREEMENT BETWEEN INDIA AND EU Ananth Kumar Shri ;Muttemwar Shri Vilas Baburao

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details regarding trade between India and European Union (EU) during the last three years;

(b) the details regarding negotiations for India-EU FTA alongwith the issues discussed therein such as social, environmental, child labour and related matters;

(c) whether the proposed agreement is going to impact public procurement in essential services such as health, water and education; and

(d) if so, the details thereof and corrective steps proposed to be taken by the Government in this regard?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The details regarding trade between India and EU during the last three years is as under:

(US \$ Billion) S.No. Period Export Import Total Trade

1. 2006-07 26.78 29.81 56.59 2. 2007-08 34.51 38.43 72.94

3. 2008-09 38.95 42.27 81.22

(b) & (c): The Government of India is negotiating a bilateral Borad-based Trade and Investment Agreement with the European Union (EU).

The negotiations commenced in June 2007 covering areas of Trade in Goods, Trade in Services, Investment, Sanitary and Phytosanitary measures, Technical Barriers to Trade, Trade Remedies, Customs Cooperation & Trade Facilitation, Dispute Settlement, Competition and Intellectual Property Rights. So far, seven rounds of negotiations have been held. The Seventh Round of Negotiations was held in July, 2009. Legal texts of the proposed agreement in all these areas have been exchanged and are being discussed. Tariff liberalization offers have also been exchanged on trade in goods. Non trade issues have not been discussed.

Social, Environmental, Child labour related matters have not been discussed and India has suggested that such non-trade issues cannot be negotiated in the proposed trade and investment agreement. Negotiations are still in progress and no agreement has been made so far.

(d): Does not arise.